

8

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/94/(IB)/2017
NAME OF THE PETITIONER(S) : SHREYAS RELAY SYSTEMS LTD
NAME OF THE RESPONDENT(S) : JAIN GRANITES & PROJECTS IND LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1. K.M. ANAND
94479840844463.

COUNSEL FOR PETITIONER



ORDER

Counsel for petitioner present and filed affidavit and bank statement u/s 9(3)(b)& (c) of I&B Code, 2016. He is directed to furnish copy of the same to the other side. No representation on behalf of the respondent. Time extended at request for submitting arguments. Put up on 19.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)